

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 915**  
ANSWERED ON- 27.07.2023

**FINANCIAL ASSISTANCE FOR VETERAN ARTISTS SCHEME**

915. Shri B. Lingaiah Yadav

Will the Minister of CULTURE be pleased to state:-

- (a) whether the Government worked out a special scheme named "Financial Assistance for Veteran Artists", for those who have contributed significantly in their specialised fields of performing arts and culture, but are facing financial difficulties due to old age and ill-health also
- (b) if so the details thereof, State wise along with funds sanctioned/spent till now?

**ANSWER**

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF  
NORTH-EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Yes, Sir. The Ministry of Culture administers a Scheme by the name of "Scheme for Financial Assistance for Veteran Artists" for senior artists aged 60 years and above who have contributed significantly in their specialised fields of performing arts and culture, but are facing financial difficulties due to old age.
- (b) Under the scheme, financial assistance @6000/- per month is given to the selected artists aged 60 years and above whose annual income is not more than Rs. 48,000/- upon receipt of Digital Life Certificate once in a year and annual income certificate once in every 5 years. As regards state wise funds sanctioned, the 'Scheme for Financial Assistance for Veteran Artists' is a Central Sector Scheme under which financial assistance is provided to the beneficiaries directly and is not routed through the States/UTs. Funds released and number of artists supported in various States during the last three years and the current years under the said scheme is enclosed at Annexure.

**Annexure**

**Statement of State-wise details of beneficiaries under the Scheme for Financial Assistance for Veteran Artists during last three and current financial years:**

**(Rs. In Lakhs)**

Sl. No.	States	FY - 2020-21		FY - 2021-22		FY - 2022-23		FY - 2023-24 (as on 24.07.2023)	
		Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries
1.	Andhra Pradesh	5.1	29	72.29	89	84.66	148	12.4	73
2.	Assam	0.96	2	0.48	1	1.57	1	-	-
3.	Haryana	-	-	0.93	1	0.56	2	0.2	1
4.	Jharkhand	2.28	8	3.00	5	3.59	7	0.6	3
5.	Karnataka	29.97	144	59.55	146	64.32	130	10.11	58
6.	Kerala	8.18	24	24.49	57	25.3	51	2.35	15
7.	Madhya Pradesh	2.44	6	5.04	12	3.86	6	0.32	2
8.	Maharashtra	106.61	206	190.49	448	273.49	740	52.62	292
9.	Manipur	3.36	9	7.84	16	0.6	5	-	-
10.	Nagaland	0.48	1	0.92	2	0.12	1	-	-
11.	Odisha	119.46	355	276.95	828	306.77	966	63.39	320
12.	Rajasthan	0.07	2	1.23	2	0.71	2	0.16	1
13.	Tamil Nadu	0.87	6	15.49	22	14.6	21	1.36	7
14.	Telangana	53.2	86	217.29	342	268.16	489	40.32	185
15.	Tripura	0.24	1	0.92	2	0.12	1	-	-
16.	Uttar Pradesh	5.12	9	13.08	46	15.46	58	3.22	21
17.	West Bengal	5.09	37	12.31	32	11.71	27	2.24	12
	<b>Total</b>	<b>343.46</b>	<b>925</b>	<b>902.30</b>	<b>2051</b>	<b>1075.6</b>	<b>2655</b>	<b>189.29</b>	<b>990</b>
	Funds disbursed through LIC	527.85	1075	639.87	978	783.58	996	-	-
	<b>Grand Total</b>	<b>871.31</b>	<b>2000</b>	<b>1542.17</b>	<b>3029</b>	<b>1859.18</b>	<b>3651</b>	<b>189.29</b>	<b>990</b>

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